

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2103**

TO BE ANSWERED ON THE 14TH MARCH, 2023/ PHALGUNA 23, 1944 (SAKA)

DRUG TRAFFICKING

2103. SHRI SANJAY KAKA PATIL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the types and quantity of illicit drugs captured from drug traffickers and users during the last three years, State-wise; and

(b) the efforts made by the Government to tackle drug trafficking and trade at the border areas?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a): As per latest data published by National Crime Records Bureau (NCRB) pertaining to the year 2021, the State-wise and Drug-wise seizures under NDPS Act during the year 2019-2021 is at Annexure-I.

(b): The Government has taken various steps to tackle drug smuggling at the border areas, some of them are detailed below:

- (i) Border Security Force, Sashastra Seema Bal and Assam Rifles have been empowered under the Narcotics Drugs & Psychotropic Substances Act for making interdiction of narcotic drugs.**

- (ii) Detailed vulnerability mapping has been carried out along the border to strengthen surveillance by deploying additional Special Surveillance Equipments and other available resources in the vulnerable patches.**
- (iii) Surveillance equipment like Hand Held Thermal Imager (HHTI), Night Vision Device (NVD), Twin Telescope, UAVs etc. are being used as force multipliers for effective area domination. In addition to that, Long-Range Reconnaissance and Observation System (LORROS), Battle Field Surveillance Radar (BFSR) are also deployed. Integrated Surveillance technology equipped with CCTV/PTZ Cameras, IR sensors and infrared alarm with Command and Control system have also been installed at selected patches of the International Border.**
- (iv) Effective domination of the borders by carrying out round the clock surveillance of the border viz. patrolling, laying nakas, manning observations posts all along the International Borders.**
- (v) Installation of Border Flood lights along border security fence to light up the area during hours of darkness.**

(vi) Special operations and joint operations with other agencies such as state police, Narcotics Control Bureau (NCB), Directorate of Revenue Intelligence (DRI) etc. are being conducted along the borders.

(vii) Erection of Fence, Border Out Posts (BOPs), Border Flood Lights along the International Border and use of watercraft / boats and floating BOPs for domination of riverine areas of International Border.

State-wise & Drug-wise seizures under NDPS Act during the year 2019

SL	State/UT	Opium Based Drugs	Canabis Based Drugs	Cocaine	Psychotropic Substances	Medicinal Preparations			Drug Precursor - Acetic Anhydride	Other Drugs		
		Kgs.	Kgs.	Kgs.	Kgs.	Kgs.	Nos.	Ltrs.	Kgs.	Kgs.	Nos.	Ltrs.
1	Andhra Pradesh	4	66665.529	0	0	0	160	0	0	0	0	0
2	Arunachal Pradesh	57.314	1936.052	0	0	0	0	0	0	0.384	0	0
3	Assam	1767.304	11542.108	0	50.547	3864.504	1604127	7377.658	0	128.081	0	0
4	Bihar	166.342	4957.769	0	0	0	4910	675.26	0	0.65	0	0
5	Chhattisgarh	16	19936.275	0	0	0	85355	794.7	0	0.95	724	513.8
6	Goa	0.066	76.513	1.953	1.082	0	0	0	0	5.601	2	0
7	Gujarat	2830.614	12089.747	0.436	1.578	0.12	4200	0	0	0.994	0	0
8	Haryana	10653.531	5721.889	0	0	1.858	891996	36479.2	0	428.95	135	0
9	Himachal Pradesh	1333.18	348.791	0	0	0.082	137358	970	61.8	20	63028	0
10	Jharkhand	2135.225	1915.39	0.12	0	0	3834	455.816	0	22.6	0	0
11	Karnataka	11.905	7787.095	0.792	0.64	0.215	1704	5	0	0.071	1	0
12	Kerala	2.081	2510.934	0	0.135	12.12	4745	0	0	23.205	916	0
13	Madhya Pradesh	34638.136	11840.14	0	0.118	11946.879	40692	4260.01	0	2438.855	147	0
14	Maharashtra	4145.483	13412.353	25.318	1931.143	56.978	1490	4191.712	0	1051.442	1730	0
15	Manipur^	3076.312	168.151	0	42892.601	0	393309	48.324	0	241.68	0	0
16	Meghalaya	50.527	1229.145	0	2.311	0	36	79	0	0	0	0
17	Mizoram	8.768	144.193	0	364.228	474	0	0	0	0	0	0
18	Nagaland	8.317	1723.954	0	0	0	260849	1.134	0	0	0	0
19	Odisha	0.445	61993.39	0	0	0	0	1112.2	0	0	0	0
20	Punjab	42253.035	1879.547	0.851	0.1	22.891	10212624	1526.7	0.118	82.528	2077	0.016

21	Rajasthan	110707.255	8846.702	0	0.099	191121.514	1509933	206.2	0	56.858	514	0
22	Sikkim^	16.798	0	0	0	0	0	0	0	0	0	0
23	Tamil Nadu	0.58	28750.36	0.151	6.291	0	420	0	0	0.12	0	0
24	Telangana	5.025	13256.481	0.371	0.644	0.004	264	0	0	15.568	0	0
25	Tripura	5.479	15853.47	0	0	0	2156754	858528.82	0	0	0	0
26	Uttar Pradesh	1795.285	105642.518	0.649	157.912	45620.747	1355323	1462	0	118980.208	50	10790387.82
27	Uttarakhand	432.457	1639.098	1.55	0	0	52149	94	0	0	0	0
28	West Bengal	1338.751	34468.465	22	105.918	152.648	400084	20958.935	0	747.078	663	357.4
	TOTAL STATE(S)	217460.215	436336.059	54.191	45515.347	253274.56	19122316	939226.669	61.918	124245.823	69987	10791259.04
29	A&N Islands	0.02	121.979	0	0	0	11761	78.2	0	0	0	0
30	Chandigarh	46.606	352.121	0	0	0	15098	2.4	0	0	0	0
31	D&N Haveli and Daman & Diu+	0	0	0	0	0	0	0	0	0	0	0
32	Delhi	2361.535	5496.118	0.791	37.493	0	1465832	3000	0	0	0	0
33	Jammu & Kashmir*	24678.006	1672.165	0	0	0.003	164428	2133.3	0	167.214	0	0
34	Ladakh	-	-	-	-	-	-	-	-	-	-	-
35	Lakshadweep	0	0.466	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	27086.167	7642.849	0.791	37.493	0.003	1657119	5213.9	0	167.214	0	0
	TOTAL (ALL INDIA)	244546.382	443978.908	54.982	45552.84	253274.563	20779435	944440.569	61.918	124413.037	69987	10791259.04

Source: Crime in India (NCRB)

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT for 2019

*1 Data of erstwhile Jammu & Kashmir State including Ladakh for 2019

^1 Clarifications are pending from Sikkim and Manipur with regard to data of drug-wise seizures under NDPS Act.

State-wise & Drug-wise seizures under NDPS Act during the year 2020

SL	State/UT	Opium Based Drugs	Canabis Based Drug	Cocaine	Psychotropic Substances	Medicinal Preparations			Drug Precursor - Acetic Anhydride	Other Drugs		
		Kgs.	Kgs.	Kgs.	Kgs.	Kgs.	Nos.	Ltrs.	Kgs.	Kgs.	Nos.	Ltrs.
1	Andhra Pradesh	0	106042.775	0	0	0	0	0	0	0	0	0
2	Arunachal Pradesh	91.981	3940.206	0	0	0	0	0	0	0.353	0	0
3	Assam	40.069	9183.469	1.343	0.333	0.65	1090217	8554.8	0	30.298	48249	0
4	Bihar	2118.073	10191.823	0	0	848.16	333	5933.7	0	4.175	0	0
5	Chhattisgarh	0.882	27029.527	13.73	2541.2	157.665	64802	988.31	0	0.48	31643	0
6	Goa	0.041	147.82	0.321	0.978	0	0	0	0	0.382	0	0
7	Gujarat	4595.481	7128.368	0	1395.836	92.03	32590	894.325	0	1.499	440	0
8	Haryana	12942.776	9523.579	0.001	0	53.882	1666724	2197.8	0	2175.364	187	0
9	Himachal Pradesh	3360.789	385.147	0.004	0.001	0.077	139501	14	0	153.761	3071046	0
10	Jharkhand	6622.982	2159.601	48	0	0	4217	345.23	0	0.062	665	0
11	Karnataka	7.932	21642.303	2.117	3.803	61.691	8952	0	0	11.947	3294	1.61
12	Kerala	0.014	3030.024	0	2.042	3.358	1392	2.1	0	25.021	52	0
13	Madhya Pradesh	17939.441	24670.896	0	0.016	1191.728	279540	13611.3	0	14282.471	220	0
14	Maharashtra	37.764	24708.241	426.02	11.355	3536.53	66001	519.1	0	112.393	26	0
15	Manipur^	3709.098	111.785	0	131.787	123.662	1117388	5792.52	0	457.309	0	115.5
16	Meghalaya	27.529	941.058	0	21.229	0	4234	2	0	0	0	0
17	Mizoram	24.082	57.926	0	535.727	0	470	13.28	0	0	0	0
18	Nagaland	3.496	782.5	0	0	5.68	179373	76.6	0	0	0	0
19	Odisha	5.767	81841.234	0	0	0	0	0	0	0	0	0
20	Punjab	36271.862	977.227	0.01	0.03	18.697	44649599	4507.19	0	96.85	259	10

21	Rajasthan	131016.465	14347.187	0.021	44.282	647.612	3255820	64.82	0	2546.679	29818	0
22	Sikkim [^]	50000.387	0	0	0	0	19	0	0	0	0	0
23	Tamil Nadu	3.947	298678.461	0.377	100.546	0	5554	0	0	1.963	0	0
24	Telangana	0.454	19616.538	0.016	0.24	0.014	509	0	0	91.029	0	150
25	Tripura	2.085	14005.06	0	0	0	539241	10436.62	0	0	0	0
26	Uttar Pradesh	2819.549	141614.634	0.012	2.653	74530.692	1401053	3965	0	108453.02 2	9	961931.17
27	Uttarakhand	569.599	1263.537	0	0	0	450215	24	0	15.19	0	0
28	West Bengal	253.208	23852.025	0	0.98	839.356	363396	38099.332	17.5	546.733	0	2527.8
	TOTAL STATE(S)	272465.753	847872.951	491.97	4793.038	82111.484	55321140	96042.027	17.5	129006.98 1	3185908	964736.08
29	A&N Islands	0	92.845	0	66.39	0	921	0	0	0	0	0
30	Chandigarh	14.402	81.438	0.001	0	0	5501	5.78	0.112	0	0	0
31	D&N Haveli and Daman & Diu	0	7.36	0	0	0	0	0	0	0	0	0
32	Delhi	810.363	4420.413	1.035	251.373	0.028	123220	2558	0	0.035	0	0
33	Jammu & Kashmir	26111.483	1001.316	0	247	0	618358	40890.11	0	1.554	3	0
34	Ladakh	0	0	0	0	0	0	0	0	0	0	0
35	Lakshadweep	0	0.936	0	0	0	0	0	0	0	0	0
36	Puducherry	0	77.155	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	26936.248	5681.463	1.036	564.763	0.028	748000	43453.89	0.112	1.589	3	0
	TOTAL (ALL INDIA)	299402.001	853554.414	493.01	5357.801	82111.512	56069140	139495.917	17.612	129008.57	3185911	964736.08

Source: Crime in India (NCRB)

[^] Clarifications are pending from Sikkim and Manipur with regard to data of drug-wise seizures under NDPS Act.

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SL	State/UT	Opium Based Drugs	Canabis Based Drugs	Cocaine	Psychotropic Substances	Medicinal Preparations			Drug Precursor - Acetic Anhydride	Other Drugs		
		Kgs.	Kgs.	Kgs.	Kgs.	Kgs.	Nos.	Ltrs.	Kgs.	Kgs.	Nos.	Ltrs.
1	Andhra Pradesh	0	191712.562	0.005	0	0	58	0	0	0.007	0	0
2	Arunachal Pradesh	857.457	2627.046	0	0	0	0	0	0	44.441	0	0
3	Assam	2638.83	14426.127	0.361	6	84.686	3236742	496987.615	0	0.699	1068358	0
4	Bihar	973.672	27459.993	2149.9	0	4797.904	60769	4825.33	0	73	0	0
5	Chhattisgarh	2.2	27874.99	0.979	0	6.8	359714	487.93	0	0	0	0
6	Goa	0.009	136.338	0.082	0.096	0	0	0	0	0.186	0	0
7	Gujarat	3519.595	16602.477	34.129	998.797	0.163	8622	88.3	0	151.876	0	4
8	Haryana	8148.035	12307.425	0	0	52.07	1035257	612.1	0	806.076	2200	83
9	Himachal Pradesh	1958.977	1411.248	0	0.108	971.176	3082180	82	0	113.642	2586405	0
10	Jharkhand	16158.318	4641.076	0	0	0.34	2320	951.4	0	0	0	0
11	Karnataka	45.699	8088.27	1.252	21.025	321.61	14206	6.26	0	2.107	0	0
12	Kerala	0.164	4026.664	0	3.613	0.198	825	0	0	0.254	80	0
13	Madhya Pradesh	37236.086	26928.525	0	0.1	13.5	44845	6900.6	0	3909.789	110	0
14	Maharashtra	232.474	27424.951	12.083	6.062	0.02	189	46.54	0	310.417	1	0
15	Manipur^	75900.66	826.599	0	176.782	27624.359	1192913	2031.909	0	121.341	0	76.5
16	Meghalaya	32.879	933.338	0	20.67	0	19342	28.86	0	0	0	0
17	Mizoram	15.878	26.962	0	172.166	0	35	2.7	0	0	0	0
18	Nagaland	15.712	2171.156	0	0.8	0	149557	92.9	0	0	0	0
19	Odisha	5.645	169427.09	0	0	0	790	0	0	3.155	0	0
20	Punjab	35911.914	2781.429	5.869	0.4	3.916	17772534	4800.729	0	79.642	141	0

21	Rajasthan	124018.954	11201.448	0.155	0.042	175.054	13279018	39.3	0	7439.228	166771	0
22	Sikkim^	0.097	0.641	0	0	0	58541	1204.092	0	0	0	0
23	Tamil Nadu	21.266	20324.089	0.045	4.156	0	10098	0	0	5.15	0	0
24	Telangana	401.588	38573.781	0.218	0.011	0	141	0	0	385.174	79	28.67
25	Tripura	3.966	39793.402	0	0	0	212801	24975.56	0	0	0	0
26	Uttar Pradesh	2575.744	103028.541	0	2.555	17246.156	3265045	56406.5	0	3804.399	28	211503
27	Uttarakhand	139.106	1880.145	0.005	0	0	147672	0	0	0.203	0	0
28	West Bengal	1466.476	27851.65	4.626	2.09	1.935	391840	77471.912	0	87.235	9938	1801.2
	TOTAL STATE(S)	312281.401	784487.963	2209.7	1415.473	51299.887	44346054	678042.537	0	17338.021	3834111	213496.4
29	A&N Islands	0	29.848	0	32.536	0	0	0	0	0	0	0
30	Chandigarh	16.489	154.268	10.35	0	0	18290	18.2	0	0	0	0
31	D&N Haveli and Daman & Diu	0	14.57	0	0	0	0	0	0	0	0	0
32	Delhi	683.595	9234.942	0.413	0.78	0	42278	0	0	1.568	0	0
33	Jammu & Kashmir	19930.958	2066.401	0.018	8.65	0	171954	4069.23	0	76.387	0	0
34	Ladakh	400.1	2.978	0	0	0	0	0	0	0	0	0
35	Lakshadweep	0	2.159	0	0	0	0	0	0	0	0	0
36	Puducherry	0	87.676	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	21031.142	11592.842	10.781	41.966	0	232522	4087.43	0	77.955	0	0
	TOTAL (ALL INDIA)	333312.543	796080.805	2220.5	1457.439	51299.887	44578576	682129.967	0	17415.976	3834111	213496.4

Source: Crime in India(NCRB)

^ Clarifications are pending from Sikkim and Manipur with regard to data of drug-wise seizures under NDPS Act.